

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2381
ANSWERED ON:25.07.2014
ALLOCATION FOR CGHS UNANI
Maadam Smt. Poonamben Hematbhai

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of allocations of funds for Central Government Health Scheme (CGHS) Unani during each of the last three years and the current year along with expenditure incurred therefrom;
- (b) the details of funds allocated/expenditure incurred on purchase of Unani medicines from different manufacturers and suppliers along with the criteria adopted for the selection of manufacturers and suppliers during the above said period; and
- (c) the steps taken/being taken by the Government to ensure purchase of Unani medicines under CGHS in transparent manner?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) & (b): The details of allocations of funds for CGHS Unani during the last three years and the current year, along with expenditure incurred are as under:-

Delhi NCR-

(in rupees)

Details of Fund & Expenditure

	2011-12	2012-13	2013-14	2014-15
Allocation of Fund	75,00,000	60,00,000	75,00,000	30,00,000
Actual Expenditure	72,15,925	56,75,048	18,43,157	10,53,187

(Vote on Account)

Outside Delhi- There is no separate allocation of funds for Unani Medicines. Expenditure is met from M&S Head. The details of expenditure are as under-

Details of Expenditure

	2011-12	2012-13	2013-14	2014-15
Kolkata	4,43,804	6,98,360	3,85,193	Nil
Bangalore	3,33,350	4,65,392	5,65,285	1,44,365
Hyderabad	46,29,660	40,18,719	39,31,659	25,39,270
Lucknow	11,41,853	6,14,528	68,540	Nil

The Unani Medicines have been procured from IMPCL and Authorised Local Chemist during the last three years. Direct Purchase from different manufacturers/suppliers has not been done during these years due to non availability of valid rate contract.

(c): In order to procure directly from private manufacturers and suppliers also decision has been taken to E-Tender the rate contract for the year 2014-16. Tender process has also been initiated for local purchase through authorised local chemists.